

**IN THE HIGH COURT OF BOMBAY AT GOA.**

**(LD-VC-BA-50/2020)**

Sadanand Naik ..... Applicant.

Vs

State of Goa and anr. .... Respondents.

Shri V. Amonkar, Advocate for the applicant.

Shri S. Dhargalkar, Addl. Public Prosecutor for the respondents.

**Coram:- DAMA SESHADRI NAIDU, J.**

**Date: 24<sup>th</sup> September, 2020.**

**P.C.**

The learned Additional Public Prosecutor seeks time to get instructions.

2. Post the matter on 1.10.2020.

**DAMA SESHADRI NAIDU, J.**

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